Title: The Minister of State in the Ministry of Planning, Minister of State in the Ministry of Parliamentary Affairs, Minister of State in the Ministry of Science and Technology and Minister of State in the Ministry of Earth Sciences laid the statement regarding status of implementation of the recommendations contained in the 218th Report of the Standing Committee on Science and Technology, Environment and Forests pertaining to the Department of Science and Technology, Ministry of Science and Technology.

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS, MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE MINISTRY OF EARTH SCIENCES (SHRI ASHWANI KUMAR): Madam, I beg to lay the Statement on the status of implementation on recommendations pertaining to Department of Science and Technology in the Two Hundred Eighteenth (218th) Report of the Department-related Parliamentary Standing Committee on Science and Technology, Environment and Forests on the Direction of the hon. Speaker, Lok Sabha, in pursuance of the provisions of Rule 389 of the Rules of Procedure and Conduct of Business in the Lok Sabha issued vide Lok Sabha Bulletin Part-II dated September 1, 2004.

The Standing Committee on Science and Technology, Environment and Forests laid its Two Hundred Eighteenth (218 th) Report on 13th December, 2010 in the Lok Sabha. The present status of implementation is detailed in the appended Annexure which may be allowed to be laid on the Table of the House.

MADAM SPEAKER: Now, we take up Item No. 12, Calling Attention.

...(Interruptions)

योगी आदित्यनाथ (गोरखपूर): अध्यक्ष महोदया, मैंने नोटिस दिया है...(<u>न्यवधान</u>)

अध्यक्ष महोदया : योगी जी, आपका नोटिस मेरे पास आया है जो विचाराधीन हैं।

…(<u>व्यवधान</u>)

अध्यक्ष महोदया : आप लोग कृपया बैठ जायें।

डॉ. रघृवंश पुसाद सिंह (वैशाली): महोदया, डॉ राम मनोहर लोहिया का जन्म 23 मार्च 1910 को हुआ था_।...(<u>व्यवधान)</u>

MADAM SPEAKER: Shri L. Rajagopal.

SHRI L. RAJAGOPAL (VIJAYAWADA): Madam, I thank you for giving me this opportunity to raise the issue about the problems faced by the farmers of Andhra Pradesh. ...(*Interruptions*)

अध्यक्ष महोदया : कल माइनोरिटीज़ पर नियम 193 के तहत चर्चा है, आप उसमें ये सब बातें उठा लीजिये।

…(<u>व्यवधान</u>)

अध्यक्ष महोदया : अजनाला जी, आपको जीरो ऑवर में मौका दे देंगे।

…(<u>व्यवधान</u>)

अध्यक्ष महोदया : निरूपम जी, आपका कोई नोटिस नहीं आया है, आप बैठ जाइये।

…(<u>व्यवधान</u>)

अध्यक्ष महोदया : आप बैठ जाइये।

…(<u>व्यवधान</u>)

अध्यक्ष महोदया : आपका नोटिस नहीं हैं।

…(<u>व्यवधान</u>)

अध्यक्ष महोदया : आप बैठ जाइये_।

…(<u>व्यवधान</u>)

अध्यक्ष महोदया : माननीय सदस्य खड़े हैं, उन्हें बोतने दीजिए।

…(<u>व्यवधान</u>)

SHRI L. RAJAGOPAL: I than you, Madam Speaker, for giving me the opportunity to speak on important issue and difficulties faced the farmers of Andhra Pradesh in the year 2010. ...(Interruptions)

अध्यक्ष महोदया : ठीक है, आप बैठ जाइये।

…(<u>व्यवधान</u>)

MADAM SPEAKER: Nothing will go in record.

(Interruptions) …*

अध्यक्ष महोदया : राजगोपाल जी, आप बोलिये।

…(<u>व्यवधान</u>)

MADAM SPEAKER: Nothing will go in record.

(Interruptions) ‡*

SHRI L. RAJAGOPAL: Madam, I am speaking about farmers issues. Raghuvansh Ji, I request you, because I am raising farmers' problems...(*Interruptions*)

अध्यक्ष महोदया : आप इधर देखकर बोलिये।

…(<u>व्यवधान</u>)

अध्यक्ष महोदया ! योगी जी, आपका नोटिस विचाराधीन हैं। आप बैठ जाइये।

…(<u>व्यवधान</u>)

SHRI L. RAJAGOPAL: Madam, it is a very important issue. In the last Session we could not discuss any issue about the farmers. In the last Session I requested you to kindly give me some time to discuss about this issue.